

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:125
ANSWERED ON:17.02.2009
UNREGISTERED JOB BUREAUS
Athawale Shri Ramdas

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of registered/unregistered job bureaus running in the National Capital Region of Delhi;
- (b) whether the Delhi High Court has expressed its concern over such unregistered job bureaus involved in illicit trafficking of girls and flesh trade in the garb of providing jobs to them;
- (c) if so, details thereof and the reaction of the Government thereto;
- (d) whether the Government has taken action against such bureaus;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRIMATI RADHIKA V. SELVI)

- (a): As per the information provided by the Labour Department, Government of NCT of Delhi, no establishment has been registered as job bureau/placement agency in the NCT of Delhi.
- (b): The Delhi High Court wants Government of NCT of Delhi to bring job bureaus/placement agencies under some statutory control.
- (c): A Committee of Secretaries appointed by the Government of NCT of Delhi has asked Labour Department to amend Delhi Shops and Establishment Rules to resume registration of placement agencies.
- (d)to (e): Since the registration of placement agencies in NCT of Delhi is not taking place, no action can be taken.